

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP/40/2018
Name of Petitioner : Simrat Chadha
& Vs
Name of Respondent : Shilpi Sharanya Appareal & Home Linen Pvt Ltd & 4 others
Section : Sec 241/242 of CA 2013

ORDER

Present: Mr. Ravi Rajagopalan, Ld. Counsel for Petitioner.
Mr. N.P.Vijaykumar, Ld. Counsel for Respondent except R4.

Ld. Counsel for the Petitioner seeks adjournment stating that he is busy in the hearing before the Hon'ble NCLAT.

At request, list the Petition for final hearing on **04.09.2024 (Physical Hearing)**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**